

**REPORT ON THE MID-TERM
GENERAL ELECTIONS IN INDIA,
1968-69.**

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON) : Sir, I beg to lay on the Table a copy of the Report on the Mid-term General Elections in India, 1968-69 (Volume I—General). [Placed in Library. See No. LT-3248/70].

**THE REGISTRATION OF ELECTORS
(AMENDMENT) RULES, 1970**

SHRI P. GOVINDA MENON : Sir I also beg to lay on the Table a copy of the Ministry of Law (Legislative Department) Notification S.O. No 1033, dated the 12th March, 1970 (in English and Hindi), publishing the Registration of Electors (Amendment) Rules, 1970, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3188/70.]

**ANNUAL REPORT OF THE
DEVELOPMENT COUNCIL FOR LEATHER
AND LEATHER GOODS INDUSTRIES FOR
THE YEAR 31ST MARCH, 1969**

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, I beg to lay on the Table, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951, a copy of the Annual Report of the Development Council for Leather and Leather Goods Industries for the year ending the 31st March, 1969. [Placed in Library. See No. LT-3249/70].

**STATEMENT RE. RESULT
OF MARKET LOAN FLOATED
BY THE GOVERNMENT OF INDIA IN
APRIL, 1970**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Sir, I beg to lay on the Table a statement (in English and Hindi) indicating the Result of Market Loan Floated by the Government of India in April, 1970.

**STATEMENT RE. THE PREPARA-
TORY MEETING OF NON-ALIGNED
COUNTRIES HELD IN DARES-SAL
AAMT IN APRIL, 1970**

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, I beg to lay on the Table a statement (in English and Hindi) on the Preparatory Meeting of Non-Aligned Countries held in Dar-es-Salaam in April, 1970. [Placed in Library. See No. LT-3655/70.]

SHRI BHUPESH GUPTA (West Bengal) : Sir, we have not seen the statement. I would request you to kindly provide for discussion on the statement and on the non-aligned Conference that took place in Dar-es-Salaam.

श्री सुन्दर सिंह भंडारी (राजस्थान) :
श्री भूपेश गुप्त की मांग का मैं भी समर्थन करता हूँ।

aeciaea in the last session that during the current session there would be a discussion on

MR. CHAIRMAN : You give a motion ...

विपक्ष के नेता (श्री श्यामनन्दन मिश्र) :
चूँकि इन्टरनेशनल सिचुएशन पर बहस हो
इसके बारे में निर्णय हो चुका है, इसलिये हम
उस पर बहस के दौरान दारेससलाम के बारे में
विचार कर सकेंगे। It has already been
the international situation. That will include
this.

MR. CHAIRMAN : I have already
received notice of this.

**REPORTS OF THE
COMMITTEE ON PUBLIC
UNDERTAKINGS (1969-70)**

SHRI B. C. PATTANAYAK (Orissa) : Sir, I beg to lay on the Table a copy of the Sixtieth Report of the Committee on Public Undertakings (1969-70) on action taken by Government on the recommendations contained in the Eighth Report of the Committee on Public Undertakings (1967-68) on Hindustan Aeronautics Limited.